

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 209 of 2012 in
DFR-1030 of 2012

Dated : 9th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board

...Appellant (s)

Versus

Kerala State Electricity Regulatory
Commission & Anr.

.....Respondent(s)

Counsel for the Appellant (s) : Mr. M.T. George
Mr. Johns George

ORDER

We have heard the learned counsel for the Applicant.

Orders are Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs